NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 257/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: M/s. Marketgate Dimensions Research India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

<u>S.</u>	No. NAME	DESIGNATION	SIGNATURE
44	- Caranth	Petitioner	Empand
	Toda CCB	COMMON ORDER	
Trile <u>E.S.P. No. 257/230-232/NCLT/MB/MAH/2017</u>			
C.S.P. No. 258/230-232/NCLT/MB/MAH/2017			
1.	The Learned Representative of the Petitioner is present.		
2.	The requisite Reports are awaited from R.D. and O.L. Office.		
3.	Adjourned to 02.02.201	8.	

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 05.01.2018.

M.K. Shrawat Member (Judicial)

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